### GOVERNMENT OF INDIA MINISTRY OF CULTURE RAJYA SABHA

## UNSTARRED QUESTION NO. 1954

ANSWERED ON 12.12.2024

#### CONSERVATION OF HERITAGE SITES THROUGH PPP MODE

#### 1954. SHRI S. SELVAGANABATHY:

Will the Minister of CULTURE be pleased to state:

- (a) whether Government has taken steps for facilitating the Public Private Partnership (PPP) in conservation of heritage sites and if so, the details thereof;
- (b) whether Government is monitoring the progress of conservation projects which are being implemented under PPP mode and if so, the details thereof;
- (c) the criteria set up by Government for the private companies which have been entrusted the responsibility of maintaining the historical and heritage sites;
- (d) whether the said companies are complying with these norms and criteria; and
- (e) if not, the action taken by Government against these companies including the outcome of the said action taken?

#### **ANSWER**

# MINISTER OF CULTURE AND TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) Yes, Sir. Government has set up National Culture Fund (NCF) in 1996 as a Trust under the Charitable Endowment Act, 1890 with an objective to mobilize extra resources through Public Private Partnerships (PPP) mode towards conservation of heritage sites, and overall promotion of India's cultural heritage.
- (b) Yes, Sir. The progress of all projects approved by the NCF under PPP mode are regularly monitored by the Project Implementation Committee.
- (c) A donor/sponsor while making contribution to the NCF can indicate a project to be taken
- to up for conservation or developing amenities around any monument along with specific
- (e) location/aspect. As far as conservation of protected monuments is concerned it is carried out by Archaeological Survey of India (ASI) and the same is maintained by them. All donor agencies comply with the norms set up by NCF and ASI.

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